

ITEM NO.10 Court 5 (Video Conferencing) SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).1238/2021

AIIMS STUDENT ASSOCIATION

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION)

Date : 03-01-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Arvind P Datar, Sr.Adv.
Mr. Pranjal Kishore, Adv.
Mr. Rahul Unnikrishnan, Adv.
Mr. Aditya Jain-1, AOR

For Respondent(s) Mr. Dushyant Parashar, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 10.01.2022 along with W.P.(C)No.1329 of
2021.

(B.Parvathi)
Court Master

(Anand Prakash)
Court Master